

CiO\$'ERN M E IT OF KA RR tTAKA

No. HFW 317 ACS 2020

Karnataka Government Secretariat
Vikasa Soudha
Bengaluru, Date: 24th August 2020

REVISED CIRCULAR

Subject: Revised protocol for Inter-State Travellers to Karnataka (Version 3)

- Reference:**
1. Circular No.SOP 4/IST/2 regarding protocol for inter-state traveller to Karnataka during phased re-opening, version-2 dated 08.06.2020.
 2. Order No. RD 158 TNR 2020 regarding regulation of movement of persons from other states to Karnataka dated 06.07.2020
 3. Order No.40-3/2020-DM-I (A), regarding Guidelines for phased reopening (unlock 3) from Ministry of Home Affairs, Government of India dated 29.07.2020.
 4. Order No. RD 158 TNR 2020 regarding g° jd,BlIFles for unlock 3 in Karnataka dated 30.07.2020

1. Since March 2020, the Covid-19 pandemic has affected Karnataka and as mitigation measure under lockdowns, various restrictions were imposed on inter-state travellers coming to Karnataka. Recently, Government of India and Government of Karnataka have issued guidelines for unlock 3(vide reference 3& 4) that there shall be no restrictions on inter-state movement of persons and goods. In this context and under the present circumstances, the following revised guidelines are issued for Inter-State Travellers to Karnataka.

2. The following aspects pertaining to Inter-State Travellers as mentioned in previous circulars shall be discontinued henceforth.


- a. Registration On Seva Sindhu portal
- b. Entry and medical check-up at the state borders, bus stations, railway stations and airports
- c. Screening at the receiving centres in the districts
- d. Categorization of passengers
- e. Hand stamping
- f. 14 days of quarantine
- g. Isolation and testing

h Enforcement of home quarantine including poster on home door, information to neighbours/ Resident Welfare Association/Apartment Owners' Associations, monitoring from Panchayat/ward level teams, flying Squad, IVRS call-centre outbound calls, quarantine watch app monitoring

3. The incoming Inter-State Travellers are advised the following:

- a. **If asymptomatic on arrival**, they can report to work or perform their activities in the State without any requirement of 14 days home quarantine. However, they shall self-monitor their health for 14 days from the date of their arrival for any symptoms of Covid- 19 like fever, cough, cold, throat pain, difficulty in breathing, etc. and immediately seek medical consultation without fail or call Apathmitra helpline 14410.
- b. **If symptomatic on arrival**, i.e. having symptoms suggestive of Covid-19 as mentioned vide above, they shall immediately self-isolate and seek medical consultation without fail or call Apathmitra helpline 14410.
- c. They shall observe standard COVID-19 precautions like compulsory wearing of face mask, physical distancing of 2 meters (or 6 feet), frequent hand-washing with soap and water or use of hand sanitizer, follow cough etiquette, etc. While in public areas and workplaces.
- d. The District Health Authority / BBMP shall suitably and appropriately plan IEC campaign for the incoming travellers about the importance of self-reporting, self-isolation & COVID- 19 testing of symptomatic persons.

4. This revised Circular shall apply to all Inter-State Travellers arriving in Karnataka from all States/UTs including business travellers, students, labourers coming for work, transit travellers, etc. irrespective of their purpose of vis'tt or duration of stay in the State. Deputy Commissioners of all Districts / Commissioner, BBMP are hereby instructed to implement this with immediate effect and without any deviations at district levels.


(Jawaid Akhtar)

Additional Chief Secretary to Govt
Health & Family Welfare Department

- To: 1. All Deputy Commissioners
2. All CEOs of Zilla Panchayats
3. All District Health Officers / All District Surveillance Officers

Copy for information:

1. Chief Secretary, Government of Karnataka.
2. Commissioner-BBMP, Bengaluru.
3. Principal Secretary, Revenue Department.
4. Principal Secretary, Medical Education Department.
5. Commissioner, Health & Family Welfare Services.
6. Mission Director, National Health Mission.
7. Director- Health and Family Welfare Services.
8. Director-Medical Education department.



tion ct&id 317 Is I be 2020

ಕರ್ನಾಟಕ ಸರ್ಕಾರ ಸಚಿವಾಲಯ

t ortbacb, Q iao8: 24—08-2020

ವಿಷಯ: ಇತರೆ ರಾಜ್ಯಗಳಿಂದ ಕರ್ನಾಟಕಕ್ಕೆ ಬರುವ ಪ್ರಯಾಣಿಕರಿಗೆ ಪರಿಷ್ಕೃತ ಶಿಷ್ಟಾಚಾರ (ಆವೃತ್ತಿ-3)

x@cm: 1.08-06-2020 t Bo6-Not zb%-SdoTn06oi fodQrdQoo¥d-<md /<xtaMd

6x mdBoa<vQâ-3dDAsyd Wo: Zo SOP4/IST/2

a. cad aqseo a prur#\$ nyx# au»-au»a#a>, aoaopco

Omo8 06&7-2020 doizb &adazIozdtsdrg zto@ RD 158 TNR 2020

3. Noa-aosann ao¥a+sq gas«aa uua-ai<»tcao, édox»x aao

B lz3aiacxzb. zpadd zlsaFdOoO Qmod:29-07-2020 dosh zBadBzlozD

Idea Xofip40-3/2020-DM-I(A)

4. ಕರ್ನಾಟಕದಲ್ಲಿ ಅನ್ಲಾಕ್-3 ಕ್ಯಾಗಿ ದಿನಾಂಕ 30-07-2020 ರಂದು ಹೊರಡಿಸಲಾದ ಮಾರ್ಗಸೂಚಿಗಳ

ಆದೇಶ ಸಂಖ್ಯೆ: RD 158 TNR 2020

t. aswx-2o2o ooa, am<ae•-1s apruaaq aa, a_\$naxg, otoa. o•mpa' »ooaq an<x
aoaaéooa, at\xo amrua\$ 'aaa otg1lea uax ುasaan aag azxoaaxoo, ag»ond.
s3tdzt z;sd8 zlszrd may annum ztszrd ups•-3 ron &adoXozo ztsrt zLzurl0h (wp<zc-3
a>a_4) «|,;§xo aa_ xdax# Todd—<sp uu¥ñi aos>n oxsqac »u ogx+apoೃ. gt_Bsygagt
ಮತ್ತು ಪ್ರಸ್ತುತ ಪರಿಸ್ಥಿತಿಗಳಲ್ಲಿ, ಈ ಕೆಳಗಿನಂತೆ ಮಾರ್ಗಸೂಚಿಗಳನ್ನು ನೀಡಲಾಗಿದೆ.

i e \$nlloodl\$a u\$Amoao3wo*d yzMxm{Soo do3aoodo m&yd\$e

(ಅ) ಸೇವಾ ಸಿಂಧು ಪೋರ್ಟಲ್‌ನಲ್ಲಿ ನೋಂದಣಿ ಮಾಡುವುದು

(ಇ) ಜಿಲ್ಲೆಯ ಸ್ವೀಕರಿಸುವ ಕೇಂದ್ರಗಳಲ್ಲಿ ತಪಾಸಣೆ

(ಈ) ಪ್ರಯಾಣಿಕರ ವರ್ಗೀಕರಣ

(ಉ) ಕೈಗಳ ಮೇಲೆ ಮುದ್ರೆ ಹಾಕುವುದು

(ಊ) 14 ದಿನಗಳ ಕ್ವಾರಂಟೈನ್

(ಋ) ಬೇರ್ಪಡಿಸುವಿಕೆ ಹಾಗೂ ಪರೀಕ್ಷಿಸುವಿಕೆ

(o) wd snoa ,m w , <o+amoruo a p:mo p not / w grow

, m&/om.amfsad-#OUeF mdaIm Pbb dnh%. Dm av t@acd@d. MEK
OU

C0 B% COMO# § XObdF 0AEb CD0 OXb C.

(ಅ) ಕೋವಿಡ್-19 ರೋಗ ಲಕ್ಷಣಗಳಿಲ್ಲದಿದ್ದರೆ: ರಾಜ್ಯಕ್ಕೆ ಬರುವ ವೇಳೆ, ಕೋವಿಡ್-19 ರೋಗ ಲಕ್ಷಣಗಳಿಲ್ಲದಿದ್ದರೆ, 14 ದಿನಗಳ ಕ್ವಾರಂಟೈನ್ ಅಗತ್ಯವಿರುವುದಲ್ಲ ಹಾಗೂ ತಮ್ಮ ಕೆಲಸ-ಕಾರ್ಯಗಳಲ್ಲಿ ತೊಡಗಿಸಿಕೊಳ್ಳಬಹುದು. ಆದರೆ, ಅವರು 14 ದಿನಗಳವರೆಗೆ (ರಾಜ್ಯಕ್ಕೆ ಬಂದ ದಿನದಿಂದ) ಕೋವಿಡ್-19 ರೋಗ ಲಕ್ಷಣಗಳಾದ ಜ್ವರ, ಕೆಮ್ಮು, ಶೀತ, ಗಂಟಲು ನೋವು, ಉಸಿರಾಟಕ್ಕೆ ತೊಂದರೆ, ಇತ್ಯಾದಿಗಳ ಸ್ವಯಂ-ನಿಗಾ ವಹಿಸುವುದು. ಈ ವೇಳೆಯಲ್ಲಿ ರೋಗಲಕ್ಷಣಗಳು ಕಾಣಿಸಿಕೊಂಡಲ್ಲಿ ತಕ್ಷಣವೇ ವೈದ್ಯಕೀಯ ಸಮಾಲೋಚನೆ ಪಡೆಯುವುದು ಅಥವಾ ಆಪ್ತಮಿತ್ರ ಸಹಾಯವಾಣಿ 14410ಗೆ ಕರೆ ಮಾಡುವುದು.

(ಆ) ಕೋವಿಡ್-19 ರೋಗ ಲಕ್ಷಣಗಳಿದ್ದರೆ: ರಾಜ್ಯಕ್ಕೆ ಆಗಮನದ ವೇಳೆ ಕೋವಿಡ್-19 ರೋಗಲಕ್ಷಣವಿದ್ದರೆ, ಅಂದರೆ ಮೇಲೆ ತಿಳಿಸಿದಂತೆ ಕೋವಿಡ್-19 ಅನ್ನು ಸೂಚಿಸುವ ರೋಗ ಲಕ್ಷಣಗಳು ಕಂಡುಬಂದರೆ, ತಕ್ಷಣವೇ ಸ್ವಯಂ-ಪ್ರತ್ಯೇಕವಾಗಿರಬೇಕು ಮತ್ತು ತಪ್ಪದೇ ವೈದ್ಯಕೀಯ ಸಮಾಲೋಚನೆ ಪಡೆಯುವುದು ಅಥವಾ ಆಪ್ತಮಿತ್ರ ಸಹಾಯವಾಣಿ 14410ಗೆ ಕರೆ ಮಾಡುವುದು.

(ಇ) ಕೋವಿಡ್-19 ತಡೆಗಟ್ಟಲು ಫೇಸ್‌ಮಾಸ್ಕ್‌ಅನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಧರಿಸುವುದು, 2 ಮೀಟರ್ (ಅಥವಾ 6 ಅಡಿ) ದೈಹಿಕ

(ಈ) ಇತರೆ ರಾಜ್ಯಗಳಿಂದ ಬರುವವರಿಗೆ ರೋಗ ಲಕ್ಷಣದ ಸ್ವಯಂ-ವರದಿ ಮಾಡುವಿಕೆಯ ಮಹತ್ವ, ಸ್ವಯಂ-ಪ್ರತ್ಯೇಕತೆ ಮತ್ತು ರೋಗ ಲಕ್ಷಣಗಳುಳ್ಳ ವ್ಯಕ್ತಿಗಳು ಕೋವಿಡ್-19 ಪರೀಕ್ಷೆ ಮಾಡಿಸುವ ಕುರಿತಾಗಿ ಜಿಲ್ಲಾ ಆರೋಗ್ಯಾಧಿಕಾರಿಗಳು / ಬಿಬಿಎಂಪಿ ಸೂಕ್ತ ಐ.ಇ.ಸಿ ಅಭಿಯಾನವನ್ನು ಆಯೋಜಿಸುವುದು.

4. ಈ ಪರಿಷ್ಕೃತ ಸುತ್ತೋಲೆ ಕರ್ನಾಟಕಕ್ಕೆ ಎಲ್ಲಾ ರಾಜ್ಯ /ಕೇಂದ್ರಾಡಳಿತ ಪ್ರದೇಶಗಳಿಂದ ಆಗಮಿಸುವ ವ್ಯಾಪಾರಿಗಳು, ವಿದ್ಯಾರ್ಥಿಗಳು, ಕೆಲಸಕ್ಕೆ ಬರುವ ಕಾರ್ಮಿಕರು, ಸಾರಿಗೆ ಮದ್ಯಂತರ ಪ್ರಯಾಣಿಕರು, ಇತರರಿಗೆ ಅನ್ವಯಿಸಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ ಸಾ ರಾಜ್ಯದಲ್ಲಿ ಉಳಿದುಕೊಳ್ಳುವ ಅವಧಿಯನ್ನು ಲೆಕ್ಕಿಸದೆ, ಎಲ್ಲಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು/ ಆಯುಕ್ತರು-ಬಿಬಿಎಂಪಿ ಇದನ್ನು ಜಿಲ್ಲಾ ಮಟ್ಟದಲ್ಲಿ ತ್ವರಿತವಾಗಿ ಯಾವುದೇ ಬದಲಾವಣೆಗಳಿಲ್ಲದಂತೆ ಜಾರಿಗೆ ತರಲು ಸೂಚಿಸಿದೆ.

L ಎಲ್ಲಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು

2. ಎಲ್ಲಾ ಜಿಲ್ಲಾ ಪಂಚಾಯತಿಯ ಮುಖ್ಯಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿಗಳಿಗೆ

3. ಎಲ್ಲಾ ಜಿಲ್ಲಾ ಆರೋಗ್ಯ ಮತ್ತು ಕುಟುಂಬ ಕಲ್ಯಾಣಾಧಿಕಾರಿಗಳಿಗೆ / ಜಿಲ್ಲಾ ಸರ್ವೇಕ್ಷಣಾಧಿಕಾರಿಗಳು

1. ಮಾನ್ಯ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ

2. ಆಯುಕ್ತರು, ಬಿಬಿಎಂಪಿ

3. ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕಂದಾಯ ಇಲಾಖೆ

4. ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ವೈದ್ಯಕೀಯ ಶಿಕ್ಷಣ ಇಲಾಖೆ

5. ಆಯುಕ್ತರು, ಆರೋಗ್ಯ ಮತ್ತು ಕುಟುಂಬ ಕಲ್ಯಾಣ ಸೇವೆಗಳ ಇಲಾಖೆ

6. ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು, ಎನ್.ಹೆಚ್.ಎಂ, ಆರೋಗ್ಯ ಮತ್ತು ಕುಟುಂಬ ಕಲ್ಯಾಣ ಸೇವೆಗಳ ಇಲಾಖೆ

7. ನಿರ್ದೇಶಕರು, ಆರೋಗ್ಯ ಮತ್ತು ಕುಟುಂಬ ಕಲ್ಯಾಣ ಸೇವೆಗಳ ನಿರ್ದೇಶನಾಲಯ

8. ನಿರ್ದೇಶಕರು, ವೈದ್ಯಕೀಯ ಶಿಕ್ಷಣ ನಿರ್ದೇಶನಾಲಯ